

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 33(ND)/2017
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY:

Mr. Priyanka Batra
Vs

M/s. Batra Plywood Industries Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241-242&244

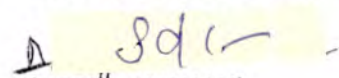
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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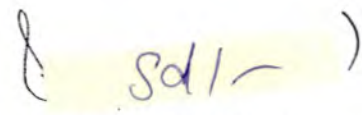
1.	ANIL KUMAR AGGARWAL	Advocate	for R-2 & R-3	Aid
2.	Rouenak Nayak Rohit Sharma	Advocate Advocate	} Petitioner	Rouenak

ORDER

Both sides are present. At the request of Learned Counsel for the parties, matter is adjourned to 24.05.2017.

Post the matter on 24.05.2017


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)